

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 12673-JK (LD ) of 2024**

**DATED:- 12 - 07 - 2024**

Sanction is hereby accorded to the appointment of Shri Salil Kumar Gupta, Deputy Director Horticulture (Central) Jammu as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

No:-LAW-OIC/7/2024

Dated:- 12 - 07- 2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, J&K High Court, Jammu/Srinagar.
5. Principal Secretary to Government, Agriculture Production & Farmers Welfare Department
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government-Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Jm*

*Reyaz Ali Bhat*  
*12-07-24*

Annexure to the Government Order No:-12673-JK(LD) of 2024 dated 12.07.2024

S. No.	Case Number and Title
1	OA No. 61/940/2021 titled Antima Magotra and Ors Vs UT of J&K and Ors
2	OA No. 61/941/2021 titled Rajeev Kumar Sharma and Ors Vs UT of J&K and Ors
3	OA No. 61/948/2021 titled Shamim Akhter and Ors Vs UT of J&K and Ors
4	OA No. 61/954/2021 titled Sunny Kumar and Ors Vs UT of J&K and Ors

*Im* *Reyazul*